

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 902
ANSWERED ON 07TH FEBRUARY, 2017

PROCESSING OF FRUITS AND VEGETABLES

902: DR. RAVINDRA KUMAR RAY:
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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether a large quantum of perishables agriculture products are being damaged due to lack of proper processing and storage arrangements/facilities in the country and if so, the details thereof and steps taken to curb loss and spoilage of the same;
- (b) whether despite being a major producer of fruits and vegetables, the country has a negligible presence in the global food processing industry and if so, the details thereof and the reasons therefor along with the corrective steps taken to improve the position of the country in this regard;
- (c) the market share of food processing industry globally as well as in the country during the last three years and the current year;
- (d) whether the Government has formulated any action plan/scheme to improve processing level and storage capacity of fruits and vegetables in the country and if so, the details and the outcome thereof; and
- (e) the steps taken/being taken by the Government to improve the position and market share of the country's food processing industry globally?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

- (a) As per the study conducted by Central Institute of Post-Harvest Engineering and Technology (CIPHET), Ludhiana, annual value of harvest and post-harvest losses of major agricultural produces at national level was of the order of Rs. 92,651 crore calculated using production data of 2012-13 at 2014 wholesale prices. The percentage of post-harvest losses as assessed by the study are as under:

Crops	Cumulative Wastage (%)
Cereals	4.65-5.99
Pulses	6.36-8.41
Oilseeds	3.08-9.96
Fruits & Vegetables	4.58-15.88
Milk	0.92
Fisheries (Inland)	5.23
Fisheries (Marine)	10.52
Meat	2.71
Poultry Meat	6.74

(b) & (c) Based on the data maintained by International Trade Centre, India's share in international food trade in 2015 is estimated at 2.34%. The details of India's export of food products in 2015-16, as per the data maintained by Directorate General of Commercial Intelligence and Statistics are given in the **Annexure**. Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce & Industry is responsible for promoting export of food products from the country. Its Agriculture Export Promotion Scheme comprises four components; Infrastructure development; Transport Assistance; Market Development and Quality development. The market share of food processing industry in total exports during the last three years and the current year is as under:

Export of Food Products			
	2013	2014	2015
Market share of Indian food processing industry in total exports of India	12.30%	11.89%	11.51%
Market share of Indian food processing industry in global exports of food products	2.93%	2.61%	2.34%

Source: ITC Trade Map, 2016

(d) & (e) To improve the processing level and storage capacity of fruits and vegetables in the country Ministry is providing financial assistance under the Central Sector Schemes for promotion and development of food processing sector in the country. These are (1) Scheme for Mega Food Parks (2) Scheme for Modern Abattoirs (3) Scheme for Integrated Cold Chain and Value Addition Infrastructure (4) Scheme for Creation/Expansion of Food Processing and Preservation (5) Scheme for Quality Assurance (6) Scheme for Human Resource and Institutions. Farmers, Farmer Producer Organizations, Individuals, Group of Entrepreneurs, Cooperative Societies, Self Help Groups, NGO's, Central/ State PSU etc. are eligible to avail financial assistance under these schemes for setting up food processing industries in the country. The detailed guidelines of these schemes having the pattern of financial assistance, eligibility criteria, procedure for approval of projects etc. are available on the Ministry's website at www.mofpi.nic.in. 100% FDI is permitted under the automatic route in food processing industries and through approval route for trading, including through e-commerce in respect of food products manufactured and/or produced in India.

**ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF LOK SABHA
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REGARDING PROCESSING OF FRUITS AND VEGETABLES**

India's Export of Food Products			
(Values in US \$ Million)			
Sl. No.	HS Code	Commodity	2015-2016
1	02	MEAT AND EDIBLE MEAT OFFAL.	4209.98
2	03	FISH AND CRUSTACEANS, MOLLUSCS AND OTHER AQUATIC INVERTEBRATES.	4486.28
3	04	DAIRY PRODUCE; BIRDS' EGGS; NATURAL HONEY; EDIBLE PROD. OF ANIMAL ORIGIN, NOT ELSEWHERE SPEC. OR INCLUDED.	328.48
4	07	EDIBLE VEGETABLES AND CERTAIN ROOTS AND TUBERS.	1261.4
5	08	EDIBLE FRUIT AND NUTS; PEEL OR CITRUS FRUIT OR MELONS.	1584.68
6	09	COFFEE, TEA, MATE AND SPICES.	2954.87
7	10	CEREALS.	6272.02
8	11	PRODUCTS OF THE MILLING INDUSTRY; MALT; STARCHES; INULIN; WHEAT GLUTEN.	299.47
9	12	OIL SEEDS AND OLEA. FRUITS; MISC. GRAINS, SEEDS AND FRUIT; INDUSTRIAL OR MEDICINAL PLANTS; STRAW AND FODDER.	1673.53
10	13	LAC; GUMS, RESINS AND OTHER VEGETABLE SAPS AND EXTRACTS.	868.99
11	15	ANIMAL OR VEGETABLE FATS AND OILS AND THEIR CLEAVAGE PRODUCTS; PRE. EDIBLE FATS; ANIMAL OR VEGETABLE WAXES.	877.27
12	16	PREPARATIONS OF MEAT, OF FISH OR OF CRUSTACEANS, MOLLUSCS OR OTHER AQUATIC INVERTEBRATES	211.97
13	17	SUGARS AND SUGAR CONFECTIONERY.	1763.61
14	18	COCOA AND COCOA PREPARATIONS.	193.31
15	19	PREPARATIONS OF CEREALS, FLOUR, STARCH OR MILK; PASTRYCOOKS PRODUCTS.	506.24
16	20	PREPARATIONS OF VEGETABLES, FRUIT, NUTS OR OTHER PARTS OF PLANTS.	488.25
17	21	MISCELLANEOUS EDIBLE PREPARATIONS.	568.83
18	22	BEVERAGES, SPIRITS AND VINEGAR.	320.51
19	23	RESIDUES AND WASTE FROM THE FOOD INDUSTRIES; PREPARED ANIMAL FODER.	802.68
India's Total Food Export			29672.37
<i>Source: DGCI&S, 2016</i>			